

H. C. BHANUMATHI
REGISTRAR GENERAL

AMARAVATI
(O/I) : 0863 2372613
(Telefax) : 0863 2372631

ROC NO. 192/50/2020

Dated 04.08.2020

To

All the Principal District & Sessions Judges
in the State of Andhra Pradesh

Sir/Madam,

Sub: High Court of Andhra Pradesh – Increase of positive cases of Corona
Virus (COVID-19) among officers and staff – certain information called
for - Reg.

Ref: 1. High Court's Circular in Roc. No.192/50/2020 dated 16.03.2020.
2. High Court's Letter dated 02.07.2020.

The High Court has issued the reference cited Circular and the Letter
inter alia indicating measures to be taken for prevention and combat of
corona virus (COVID-19) among the Officers and the staff of the Subordinate
Courts. In spite of the instructions, it is noticed that positive cases of the
virus are increasing among the officers, the staff and the family members, in
the Subordinate Courts. In this regard, I am to request you to furnish
information within ten days as to why there is such increase of positive cases.

Yours sincerely,


REGISTRAR GENERAL

04/08/2020

PRINCIPAL DISTRICT COURT :: GUNTUR

DATED:07-08-2020

Forwarded to the Secretary, District Legal Services Authority,
Guntur with a direction to submit the above information as called for by the
Hon'ble High Court by 11-08-2020 so as to submit the same to the Hon'ble
High Court.

DIS. NO. 2343
Dt. 07-08-2020


PRINCIPAL DISTRICT JUDGE.

To

1. The System Officer (In-charge) with a direction to upload the same on
District Court Official Web Site, Guntur.
2. The Court-Manager, District Court, Guntur.
3. The I.P.O., senior civil judge-cum-chairman,
Covid-19 committee, J.J.D., Department, Guntur.